

**MOST IMMEDIATE**

**By Special Messenger/E-mail**

## **ELECTION COMMISSION OF INDIA**

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I

Dated: 05.03.2021

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,  
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,  
Room No. 47B, North Block,  
New Delhi.  
([saansari1967@gmail.com](mailto:saansari1967@gmail.com))

Sub:- General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021-Deployment of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letter no. C-50/56/2020-Ad.II, dated 19.01.2021, 25.01.2021, 28.01.2021 and 09.02.2021, and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Commission has deployed **7 IRS(C&IT) Officers** (as per list enclosed) as Expenditure Observers for **General Election to Legislative Assembly of Assam, 2021 [Phase-III]** announced by the Commission vide its Press Note no. ECI/PN/16/2021, dated 26.02.2021 (copy enclosed).

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of elections. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Expenditure Observers are also required to go through "Compendium of Instructions on Election Expenditure Monitoring (August, 2020)" available on the ECI website [www.eci.gov.in](http://www.eci.gov.in)-Compendium of Instructions-Compendium of Instructions on Election Expenditure Monitoring (August, 2020).

5. The Expenditure Observers may be informed that-

(i) They are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.

(ii) User id and password for accessing the Observer portal is 'Observer Code' mentioned against his/her name. They should change their passwords on first login, if they so wish.

(iii) They are requested to remain in contact with their Nodal Officer.

(iv) The deployment order indicating the State, District and Constituency is enclosed.

(v) They are required to make 3 visits to the assembly constituencies assigned to them as under:

1<sup>st</sup> visit – On the date of notification for 3 days (from 12.03.2021 to 14.03.2021)

2<sup>nd</sup> visit- Immediately after last date for withdrawal of candidatures and stay in the constituency upto poll day/re-poll, if any (from 22.03.2021 to 06.04.2021)

3<sup>rd</sup> visit- On 25<sup>th</sup> day of declaration of result for 8 days (from 27.05.2021 to 03.06.2021)

6. You are requested to intimate the Expenditure Observers accordingly and deliver the deployment order to the Expenditure Observers concerned immediately. A compliance report in this regard is to be furnished to the Commission by 8<sup>st</sup> March, 2021.

Yours faithfully,



(Anup Kumar Khakhary)  
Under Secretary  
(khakharyanup@eci.gov.in)

**Encl:** List of deployed Expenditure Observers.

Copy to : Chief Electoral Officer, Assam, Dispur, for kind information and requested to intimate the DEOs concerned. (By Camp Bag/e-mail)



(Anup Kumar Khakhary)  
Under Secretary

**LIST OF DEPLOYED EXPENDITURE OBSERVERS - IRS (C&CE) Phase-3**

Sl.No	Observer Code	Name	AC-Name &No.	Service	Deployed State	Year	Home State	Office State	Mobileno
1	R-28461	Mudduveeraya Shivaprasad Prithvi	34-Abhayapuri North[North Salmara],35-Abhayapuri South [North Salmara]	IRS(C&CE)	Assam	2010	Karnataka	Karnataka	9845755075
2	R-26996	Avnish Kumar Yadav	23-Dhubri[Dhubri], 24-Gauripur[Dhubri],25-Golakganj[Dhubri]	IRS(C&CE)	Assam	2014	Maharashtra	Maharashtra	9769363889
3	R-21653	Kshitij Jain	26-BILASIPARA WEST[Bilasipara],27-BILASIPARA EAST[Bilasipara]	IRS(C&CE)	Assam	2011	Andhra Pradesh	NCT OF Delhi	9010326000
4	R-25135	Anees Cherkunnath	40-Sorbhog[Barpetta],43-Barpetta[Barpetta],46-Sarukhetri[Barpetta]	IRS(C&CE)	Assam	2013	Kerala	NCT OF Delhi	9811611850
5	R-20351	Chittaranjan Dhangada Majhi	41-Bhabanipur[Bajali],42-Patacharkuchi[Bajali]	IRS(C&CE)	Assam	2010	Odisha	NCT OF Delhi	9937109270
6	R-28451	Anubha Sinha	48-Boko SC[Kamrup],49-Chaygaon[Kamrup],50-Palasbari[Kamrup],55-Hajo[Kamrup]	IRS(C&CE)	Assam	2007	West Bengal	NCT OF Delhi	9811544064
7	R-21926	Rajesh Kumar Nagora	60-Barkhetry[Nalbari],61-Dharmapur[Nalbari]	IRS(C&CE)	Assam	2010	Rajasthan	Gujarat	7600639761